

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.8460/2002

(From the judgement and order dated 15/03/2002 in WA 50/2002
of The HIGH COURT OF GAUHATI)

STATE OF MANIPUR

Petitioner (s)

VERSUS

MD. RAJAODIN

Respondent (s)

(With Appln(s). for permission to place addl. documents on record & With prayer for interim relief & office report)

Date : 28/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr.Khwairakpam Nobin Singh,Adv.

For Respondent (s)Mr. LK Paonam, Adv. for
Mr. S.K. Bhattacharya,Adv.

UPON hearing counsel the Court made the following

O R D E R

Time extended by three weeks for filing rejoinder affidavit, as prayed for. Call in the first week of August 2003.

(D.L.Chugh) (S. Malkani)

Court Master Asstt. Registrar